

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Shirt Company (India) Private Limited Date of Commencement of Liquidation: 22-12-2021; List of Stakeholders as on Date: 16-10-2024; Name of IP: Mr. Anuj Bajpai; Process Number: 1; Last 5 digit of registration number: 10575

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		3500292		3500292				NA
2	Liquidation costs incurred till date		38178988		38178988				NA
3	Secured financial creditors	4	1581180906	4	1496871617		84309289		Annexure 3
4	Unsecured financial creditors	2	37607108	2	21756580		15850528		Annexure 4
5	Operational creditors (Workmen)	654	231439041	654	145498010		85941031		Annexure 5
6	Operational creditors (Employees)	140	133986451	140	78230605		55755845		Annexure 6
7	Operational creditors (Government Dues)	4	358067908	4	358067908				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	30	234816474	30	232934300		1882174		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		834	2618777168	834	2375038300	0	243738867	0	